

Naga Hills

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- +5. { **Dr. Ram Subhag Singh:**
Shri N. E. Munsamy:
Shri Shree Narayan Das:
Shri Radha Raman:
Shri V. C. Shukla:
Shri Naval Prabhakar:
Shri Harish Chandra Mathur:
Shri Rup Narain:
Shri Mahanty:
Shri Sanganna:
Shri Heda:
Shri S. M. Banerjee:
Shri B. S. Murthy:
Shri Tangamani:
Shri Bibhuti Mishra:
Sardar A. S. Saigal:
Shri Assar:
Shri H. N. Mukerjee:
Shri Raghunath Singh:
Shri Wodeyar:
Shrimati Ila Palchoudhuri:
Shri L. Achaw Singh:
Shri Shivananjappa:

Will the Prime Minister be pleased to state:

(a) whether he has had discussions with a nine-man Naga delegation, and the Governor and the Chief Minister of Assam regarding the political future of the Naga Hills,

(b) if so, what is the outcome of those discussions; and

(c) what further developments have taken place after the agreement arrived at with the Naga delegation on the basis of the resolutions of the Kohima Convention?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). I received a delegation of 9 Naga leaders at Delhi on the 25th and 26th September. The results of my discussion with this delegation are embodied in a statement which was issued to the press on September 25. A copy of this statement is placed on the table of the Lok Sabha. [See Appendix I, annexure No. 2.]

(c) There has been no significant development since then. The Select Committee of the Naga People's Convention met at Mokokchung from the 23rd to the 26th October and generally approved of the decisions reached in the course of my talks with the Naga Delegation. We understand that these leaders are now contacting the hostile elements.

So far as Government are concerned, persons who had already been convicted or were under trial for offences against the State have been released.

Steps are also being taken to implement the decision about the new Unit.

Dr. Ram Subhag Singh: May I know whether hostility has completely ceased in that area?

Shri Jawaharlal Nehru: No, I cannot give any assurance about completeness, but there have been very few incidents, and rather minor ones, in recent months.

Dr. Ram Subhag Singh: May I know whether there is any proposal to have this Naga Hill area also to be administered by the Home Ministry, or will it be administered by the External Affairs Ministry as was announced originally?

Shri Jawaharlal Nehru: As at present advised I think it is the External Affairs Ministry which will represent the Government of India in this matter, but naturally all these things are done in co-operation and the Home Ministry is very intimately concerned with it.

Shri B. S. Murthy: May I know whether the de-grouping of villages has been taken up in those areas where peace and order have been established?

Shri Jawaharlal Nehru: So far as I know there has been no de-grouping of the grouped villages yet. What we have said is that gradually these villages will be de-grouped as the situation improves in various areas. It may be that in some particular area

it might have been done to some slight extent, but not to a major extent yet.

Shrimati Renu Chakravarty: May I know whether it is a fact that the leaders who met the hon. Prime Minister have stated that it has been difficult for them to contact the hostiles because the police are dogging their footsteps? May I know whether they have been able to contact the hostiles, and what is the latest report regarding their reaction?

Shri Jawaharlal Nehru: I think one of them did make some such statement as the hon. Member has referred to—I have not seen the exact statement—and the moment we learnt about it, we issued instructions that every facility should be given to them to contact those people. We have received no intimation from those people about the reactions of the others yet.

Shrimati Mafida Ahmed: May I know whether the Naga delegation made it quite clear that the creation of a separate unit is only an interim measure?

Shri Jawaharlal Nehru: I do not quite know what they are going to make clear. It is for us to make clear what we are going to do, not for them. There has been some talk about an interim measure. That interim measure does not and cannot apply to the basic position. The interim nature of it may be the internal organisation, the internal measure of autonomous arrangements. This, of course, can be discussed, but not the basic fact that that area has to be within the Union of India.

Shri L. Achaw Singh: May I know whether it is a fact that the Nagas have not yet given up their demand for independence?

Shri Jawaharlal Nehru: By the convention that was held at Kohima it was definitely given up.

Shri A. C. Guha: May I know if there will be any legislative enactment to give a final shape to this administrative arrangement, and if the

House will in any way have an opportunity to discuss this matter before the final arrangement is made?

Shri Jawaharlal Nehru: Yes, Sir. This will require legislation by Parliament, not a change of the Constitution but legislation by Parliament, and no doubt this question will come up before the Lok Sabha at a fairly early date, sometime this month I think.

Shri H. N. Mukerjee: In view of the situation being still somewhat complicated, may I know if Government will see to it that nothing is said or done to queer the pitch particularly on behalf of the Assam Government which does not appear to have tackled the problem very gracefully, and that the Central Government itself would look after the problem and see to a solution?

Shri Jawaharlal Nehru: In this matter, whatever steps we have taken have been in full consultation with the Assam Government and with their approval, and I do not think it would be right or fair for any one to suggest that the Assam Government, to use the words of the hon. Member, were queering the pitch.

Shri Gajendra Prasad Sinha: May I know whether the general amnesty applies to all the Nagas including Mr. Phizo, whatever might be the nature of the crime committed by them?

Shri Jawaharlal Nehru: We have said that the general amnesty applies to past offences, not from that date, not the future offences. We did not consider any individual cases. And I have no doubt that this would be interpreted in the most liberal manner.

Calcutta Bank Employees' Strike

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*6. { **Shri Heda:**
Dr. Ram Subhag Singh:
Shri P. C. Bose:
Shri S. M. Banerjee:

Will the Minister of Labour and Employment be pleased to state:

(a) the number of Banks and the number of employees involved in the

recent Bank Employees' Strike in Calcutta;

(b) the number of days it lasted;

(c) the demands of the employees and the objections of the employers to meet the demands; and

(d) the action taken by Government in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) 30 banks and 7629 employees.

(b) 31.

(c) The demand of the employees was that they should be given a compensatory allowance at the rate of 25 per cent. of basic pay with a minimum of Rs. 20. The employers were of the view that the demand of the employees is covered by the provisions of the Bank Award.

(d) As the parties did not come to a settlement, Government referred the matter for decision to Shri Salim M. Merchant as to whether the demand of the employees was covered by the Award. Later the dispute was also referred for adjudication to Shri Merchant.

Shri Heda: In view of the long duration of the strike and the difficulties that the general public faced, may I know why Government did not take this step earlier, which they took in the ultimate analysis?

Shri Abid Ali: Under section 6 of the relevant Act, this matter was referred to Shri Merchant before the strike commenced.

Shri S. M. Banerjee: May I know whether the representatives of the Bank Employees' Association met the Chief Labour Commissioner on 9th September, 1957, and if so, what steps were taken by the Chief Labour Commissioner to avert this labour unrest?

Shri Abid Ali: In this matter particularly, the employees' representatives did not want Government intervention. They wanted to settle the matter themselves.

Shri S. M. Banerjee: May I know whether the Deputy Minister of Labour visited Calcutta during that strike, and if so, whether he met the representatives of the All India Bank Employees' Association, and if so, with what results?

Shri Abid Ali: I did not meet them.

Shri P. C. Bose: May I know whether some of the employees were prosecuted for taking part in the illegal strike, and if so, what has happened to those persons?

Shri Abid Ali: Those cases have already been withdrawn.

Dr. Ram Subhag Singh: May I know whether the terms of reference of the adjudication which has been referred to Shri Merchant have been made very specific so that they may not be misinterpreted later on?

Shri Abid Ali: I could not catch the question.

Dr. Ram Subhag Singh: What is the specific term of reference which has been referred to Shri Merchant for adjudication?

Shri Abid Ali: It was whether this particular demand was covered by the award.

Shri S. M. Banerjee: May I know whether the recommendation of the Chief Minister of West Bengal for a change in the terms of reference has been accepted or is being accepted by Government?

Shri Abid Ali: We have not received any such request as yet.

Shri Tangamani: The point is this. There was a reference, but after that reference, there was a strike. When the strike was on, the Chief Minister of Bengal intervened, and there were some terms of settlement, and one of the terms was that the terms of reference would be prepared by the Bank Employees' Association and forwarded to the Central Government. May I know whether such a term has been forwarded, and whether the terms of

reference are going to be suitably modified?

Shri Abid Ali: I have already submitted that we have not received any such request as yet.

Tea Exports

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- *7. { **Shri H. N. Mukerjee:**
Shri M. Elias:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have any figures regarding the unusually high profits made on the re-exports of Indian tea, bought in the Calcutta and London auctions to countries on the continent of Europe; and

(b) whether there is a proposal to direct the State Trading Corporation that such exports to continental countries are made directly from India under its own auspices?

The Minister of Commerce (Shri Kanungo): (a) and (b). No, Sir.

Shri H. N. Mukerjee: In view of the reported practice of foreign subsidiary companies in Calcutta showing on their books a considerably lower price of tea exported to countries like Germany than what is actually charged by their principals in London, may I know what steps are proposed by Government to prevent India losing both on the count of foreign exchange and on the count of income-tax?

Shri Kanungo: The assumptions are not wholly correct. The margin between the prices in the Calcutta auctions and in the London auctions is fairly thin. And after all as far as re-exports are concerned, the quantum of India tea re-exported from U.K. is barely one-twentieth of the total quantum.

Shri H. N. Mukerjee: May I know whether Government's attention has been drawn to the danger represented by foreign interests in the tea industry when they threaten to spoil our marketing system by boosting East

African tea in preference to Indian tea, whenever they choose to do so?

Shri Kanungo: Such information has not come to our knowledge.

Shri Sadhan Gupta: Are Government aware that Indian tea is selling at a very high price in European markets, and if so, what steps have Government taken to ensure that this high price results in foreign exchange earnings to this country and does not result in profits to companies situated abroad?

Shri Kanungo: The chief factor of the higher prices in some of the continental countries is the high import duty in those countries, which range from 100 to 150 per cent.

Shri T. N. Singh: The reply to parts (a) and (b) of the question was in the negative. But the point was about the figures. May I know whether Government actually do not possess any figures about the price rates in the continent for tea?

Shri Kanungo: We have figures about exports from India and re-exports of Indian tea from U.K. But the question was about the prices.

Shri T. N. Singh: We had asked for figures. We had asked whether Government have any figures regarding the unusually high prices in those countries. The answer was in the negative. Does it mean that Government do not have those figures?

Shri Kanungo: We cannot have those figures; and those figures are available in U.K. only.

Shrimati Renu Chakravarty: May I know whether Government can give us the prevailing rate at which tea is being sold in the continent and the rate at which it is sold in the auctions at Calcutta?

Shri Kanungo: I could not give the figures in respect of the various countries in Europe, but I can give you a comparative idea of the Calcutta prices and the London prices.

Shrimati Benu Chakravartty: We do not want that.

Shri Kanungo: Obviously, the import duty is 100 to 150 per cent. more. So, we do not have those figures here.

Coir Research Institute

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{ **Shri S. C. Samanta:**
Shri Subodh Hasda:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the proposed Coir Research Institute with a model factory attached to it has since been started in West Bengal;

(b) whether training arrangements for the industry will also be arranged;

(c) when the proposed show-room and sales depot of Coir industry products will be opened in Calcutta; and

(d) the amount spent in the State of West Bengal by the Coir Board since its inception?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir. The scheme has been only just sanctioned.

(b) Yes, Sir; separately in the training-cum-production centres proposed to be started by the State Government.

(c) Towards the end of this year.

(d) The State Government are just starting to take interest in Coir development and are shortly drawing up plans for consideration of the Coir Board.

With your permission Sir, I may also add that provision for coir development in the Second Plan for West Bengal is Rs. 6 lakhs.

Shri S. C. Samanta: May I know when the decision to open a coir research institute in West Bengal was taken, and why so much delay has been caused?

Shri Manubhai Shah: This plan was drawn up at the beginning of the year, and the sanction was accorded only last month.

Shri S. C. Samanta: May I know whether there is any interim arrangement for the training of workers in Kerala or in Madras?

Shri Manubhai Shah: Yes, we are arranging in the production-cum-training centres in all the four States for the training of boys for this institute.

Shri R. Ramanathan Chettiar: In view of the coir industry being situated in the West Coast of India, what action do Government propose to take to set up another research institute in the West Coast?

Shri Manubhai Shah: After going into the experience of these two Institutes, the Coir Board will certainly look into the question of developing such Institutes elsewhere also if necessary.

Shri Narayanankutty Menon: Are Government aware that the retail selling prices of manufactured coir mattings in the show room maintained by the Coir Board in different places are 25 per cent. higher than the ordinary market rates?

Shri Manubhai Shah: That is not correct. But the prices vary from quality to quality. Some of the high qualities which are very much in demand naturally have higher prices than inferior qualities.

बर्मा में भारतीय

*१० श्री अक्षय वर्जन : क्या प्रधान मंत्री १ मई, १९५६ के तारांकित प्रश्न संख्या १८३४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि गत महायुद्ध में बर्मा में भारतीयों को जो हानि उठानी पड़ी थी उसकी क्षतिपूर्ति कराने की दिशा में इस बीच और क्या प्रगति हुई है ?

बैरोसिक कार्य उपमंत्री (श्रीमती लक्ष्मी मेहन) : इस मामले में तब से अब तक कोई प्रगति नहीं हुई है ।

श्री भक्त बर्ज़न : सरकार की ओर से जो उत्तर दिया या है उसका क्या यह अर्थ है कि अब इस सम्बन्ध से कोई भाषा न की जाए यानी बर्मा से जिन भारतीयों को भ्राना पडा है उनको कोई भी मुभावजा नहीं मिलने वाला है ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : बहुत ज्यादा भाषा करना शायद कारामद न हो ।

श्री भक्त बर्ज़न : क्या गवर्नमेन्ट के ध्यान में यह बात आई है कि हजारों भारतीयों को लाखों और करोड़ों रुपये का नुकसान उठा कर भारत में भ्राना पडा और आज वे दरबंदर घूम रहे हैं । क्या उनके पुनर्वास के बारे में कोई कदम उठाये जा रहे हैं ?

श्री जवाहरलाल नेहरू : आपका जो सवाल था वह युद्ध के जमाने में ताल्लूक रखता था और जो बाते हुई हैं वे तो हुई ही हैं ।

Shri R. Ramanathan Chettiar: What is the total amount of compensation that has been paid by the Government of Burma to Indian nationals owning land and who have been dispossessed of those lands by the Land Nationalisation Act?

Mr. Speaker: That is an absolutely different question. This refers to compensation for losses during the war.

श्री भक्त बर्ज़न : डेढ़ वर्ष पूर्व मेरे एक प्रश्न का उत्तर देते हुए माननीय मसदीय सचिव ने फरमाया था कि जापान ने बर्मा को युद्ध के जमाने में हुई क्षति के लिए २५० मिलियन डालर देने का वादा किया है । क्या उस क्षतिपूर्ति में से भारत के जिन लोगों को नुकसान उठाना पडा है कुछ रुपया दिलाने की कोशिश की जा रही है ?

Shrimati Lakshmi Menon: Reparations paid by the Japanese Govern-

ment are in the form of goods and services.

आवधिक परीक्षण

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* ११ { श्री रूप नारायण :
श्री विभूति मिश्र :

क्या प्रधान मंत्री यह यताने की कृपा करेंगे कि :

(क) क्या भारत ने समुक्त राष्ट्र-संघ महासभा के वर्तमान सत्र में आणविक परीक्षणों पर तत्काल रोक लगाने के बारे में कोई प्रस्ताव रखे है , और

(ख) यदि हा, तो वे प्रस्ताव इस समय किम अवस्था में है ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) (क) जी, हा । इस प्रस्ताव की एक प्रति हम लोक सभा की मेज पर रख रहे हैं । [बेजिये परिशिष्ट १, अनुसूच्य संख्या ३]

(ख) भारतीय प्रस्ताव राजनीतिक समिति (पोलिटिकल कमिटी) में गिर गए थे । जनरल असेम्बली के पूर्ण अधिवेशन के सामने यह विषय अभी भ्राना है ।

श्री रूप नारायण : क्या भारत सरकार ने यह जानने की कभी कोशिश की है कि किम किस राष्ट्र ने हमारे प्रस्ताव के पक्ष में वोट दिया है ?

श्री जवाहरलाल नेहरू जी हा, यह बात तो छप जाती है और सब को मालूम है । यह चीज कभी छिपी नहीं रहती है ।

श्री रूप नारायण : क्या मैं जान सकता हू कि इस प्रस्ताव के विषय में, रूस, अमरीका और ब्रिटेन, इन तीनों देशों की क्या राय है और इन में से कौन सा राष्ट्र या कौन सा देश इन के पक्ष में है ?

श्री जवाहरलाल नेहरू : इस बात मेरे पास कोई फेहरिस्त नहीं है । अगर आप चाहें तो मैं आपको निजवा दूंगा या मेज पर रख